

MINISTRY OF FINANCE**(Department of Revenue)****(Central Board of Direct Taxes)****NOTIFICATION**

New Delhi, the 18th December, 2015

G.S.R. 992(E).— In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the Ministry of Finance, Department of Revenue, Income Tax Department (Group C Posts), Recruitment Rules, 2003 relating to Staff Car Driver (Ordinary Grade) except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the posts of **Staff Car Driver (Ordinary Grade)** in the Central Board of Direct Taxes (CBDT), Department of Revenue, Ministry of Finance.

1. Short title and commencement.— (1) These rules may be called the Ministry of Finance, Department of Revenue, Central Board of Direct Taxes, Staff Car Driver (Ordinary Grade) Group C Posts, Recruitment Rules, 2015.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, Classification and scale of pay. - The number of the said posts, their classification and the scale of pay attached thereto shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. Method of recruitment, age limit, other qualifications, etc.—The method of recruitment, age limit, qualifications and other matters relating thereto shall be as specified in columns (5) to (13) of the said Schedule:

Provided that the recruitment by promotion against posts in the Region of a Cadre Controlling Authority shall be made only from amongst persons belonging to the cadres of that Region, as indicated against column 11 of the Schedule.

4. Disqualifications – No person,–

- (a) who has entered into or contracted a marriage with a person having a spouse living; or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said posts :

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax.—Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order and for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving.—Nothing, in these rules shall affect reservations and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Other Backward Classes, Ex-servicemen and any other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE

Name of the post	Number of post	Classification	Pay Band and Grade Pay	Whether Selection or Non-Selection post
1	2	3	4	5
Staff Car Driver (Ordinary Grade)	[197]*(2015) *Subject to variation depending on workload	General Central Services, Group 'C' Non-Ministerial, Non-Gazetted.	Pay Band-I, Rs. 5200-20200 + Grade Pay of Rs. 1900.	Not Applicable

Age limit for direct recruits	Educational and other qualifications required for direct recruits	Whether age and educational qualification prescribed for direct recruits will apply in the case of promotees	Period of probation, if any
6	7	8	9
18-25 years** (Relaxable for Government servants upto 40 years in accordance with the instructions or orders issued by the Central Government.) Note: The crucial date for determining the age limit shall be the closing date for receipt of applications from candidates in India (and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Ladakh Division of J&K State, Lahaul&Spiti District and Pangi Sub Division of Chamba District of Himachal Pradesh, Anadaman& Nicobar Islands of Lakshadweep.) ** If the 'direct recruitment' is to be made by 'direct open competitive Examination, the age limit would be 18-27 years.	Essential: (i) Possession of a valid driving license for motor cars; (ii) Knowledge of motor mechanism (The candidate should be able to remove minor-defects in vehicle); (iii) Experience of driving a motor car for at least 3 years.; and (iv) Pass in 10th standard. Desirable : 3 years' service as Home Guard/Civil Volunteers. Note 1 : The qualification regarding experience is relaxable at the discretion of the competent authority. Note 2: In the case of candidates belonging to the Scheduled Castes or Scheduled Tribes if at any stage of selection, the competent authority is of the opinion that the sufficient number of candidates with requisite experience is not likely to be available to fill up the vacancy reserved for them.	Not applicable.	Two years for direct recruits or re-employed.

Method of recruitment : whether by direct recruitment or by promotion or by deputation/absorption and percentage of the posts to be filled by various methods	In case of recruitment by promotion/ deputation/absorption, grades from which promotion/deputation/absorption to be made
10	11
Deputation/ absorption failing which by direct recruitment. For Armed Forces Personnel : Deputation/re-employment.	Deputation/Absorption: From amongst the regular Dispatch Rider (Group C) and Group C employees in Pay Band 1 Rs. 5200-20200 Grade pay Rs. 1800 in the _____ (mention the name of the organization) who possess valid Driving License for Motor Cars on the basis of a Driving Test to assess the competence to drive Motor Cars failing which from officials holding the post of Dispatch Rider on regular basis or regular Group C employees in Pay Band 1 Rs. 5200-20200 Grade pay Rs. 1800 in other Ministries of the Central Government who fulfill the necessary qualifications as mentioned in column 7. Deputation/re-employment for Armed Forces Personnel: The Armed Forces Personnel due to retire or who are to be transferred to reserve within a period of one year and having the requisite experience and qualifications prescribed shall also be considered. Such persons would be given deputation terms upto the date on which they are due for release from the Armed Forces; thereafter they may be continued on re-employment. Note: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization/ Department of the Central Government shall ordinarily not exceed three years. The maximum age limit for appointment by deputation/absorption shall be 'Not exceeding 56 years' as on the closing date of receipt of applications.
If a Departmental Promotion Committee exists, what is its composition	Circumstances in which Union Public Service Commission to be consulted in making recruitment
12	13
Group 'C' Department Promotion Committee (for deputation/re-employment / absorption):- 1. Addl./JCIT(Hqrs.) nominated by the Pr. CCIT(CCA) - Chairman 2. Dy. CIT to be nominated by the Pr. CCIT(CCA) - Member 3. Local Dy. Commissioner of C&CE -Member	Not Applicable.

4. One SC/ST Officer not below the rank of DCIT or Liaison Officer, as nominated by the Pr. - Member CCIT(CCA)	
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JATI SINGH MEENA, Under Secy.